NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.19
C.P. No.14/GB/2019

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY TRIBUNAL, GUWAHATI BENCH ON 29.09.2022

In the matter of: Shiuli Roy and others
V/s
Hotel Indira Pvt. Ltd. and others

Section: Under Section 241 & 242 of the Companies Act, 2013

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. B. CHOUDHURY	Advocate	Petitioners	Present in Video
2.	MR. R. DUBEY	Advocate	Respondents	Conference

O R D E R
Date of Order: 29.09.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. In view of the order passed in CP No.17/GB/2021, this matter is adjourned today.

2. **List the matter along with the related matters on 04.11.2022.**

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)

Sd/-
(Deep Chandra Joshi)
Member (Judicial)

/D-29.09.2022/